

SPECIAL BENCH  
COURT - I

**S-14**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/67(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18TH APRIL 2024**

IN THE MATTER OF	PAULMECH HOTELS & RESORTS PRIVATE LIMITED VS REGISTRAR OF COMPANIES KOLKATA
UNDER SECTION	SEC 252 (3)

**Appearances (via video conferencing/physically)**

Mr. Rajesh Kumar Shaw, CS : For Petitioner

**ORDER**

1. Ld. Authorized Representative for the petitioner present.
2. Post this matter on **24/5/2024**.

**D. Arvind  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**